

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
CAUSE LIST

Date: 28th August, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR ADMISSION			
1.	Original Application No. 321/2015 (M.A. No. 895/2015)	Satya Prakash Vs. MoEF & Ors.	Mr. Ranjan Roy, Rahul Pandey & Puja Srivastava, Advs. for Applicant
2.	Original Application No. 326/2015 (M.A. No. 846/2015)	Kalindi Residents Welfare Association (KRWA) Vs. Union of India & Ors.	Mr. Umang Gupta, Adv. for Applicant
3.	Original Application No. 375/2015 (M.A. No. 892/2015, M.A. No. 893/2015 & M.A. No. 894/2015)	Paramveer Singh Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 278/2015	Harish Choudhary Vs. State of Himachal Pradesh & Ors.	Mr. Neeraj Kr. Jain, Sr. Adv. alongwith Mr. Pratham Kant, Adv. for Applicant Mr. Suryanarayana Singh, Sr. AAG for R-1,2,5,6 & 8 Ms. Radhika Gautam, Adv. for R-7 Mr. Vishwendra Verma, Adv. for MoEF
FOR HEARING			
5.	Appeal No. 46/2015 (M.A No. 570/2015)	Rakesh Jain Vs DPCC	Mr. Ravi Gupta, Sr. Adv. along with Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Sanjeev Ralli, Adv. for Respondent
6.	Appeal No. 47/2015 (M.A No. 571/2015)	M/s S.V. Industries Vs DPCC	Mr. Ravi Gupta, Sr. Adv. along with Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Sanjeev Ralli, Adv. for Respondent
7.	Appeal No. 48/2015 (M.A No. 572/2015)	Pardeep Goel Vs DPCC	Mr. Ravi Gupta, Sr. Adv. along with Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Sanjeev Ralli, Adv. for Respondent

8.	Appeal No. 49/2015 (M.A No. 573/2015)	Sajjan Goel Vs DPCC	Mr. Ravi Gupta, Sr. Adv. along with Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Sanjeev Ralli, Adv. for Respondent
9.	Appeal No. 50/2015 (M.A No. 574/2015)	Subhash Goel Vs DPCC	Mr. Ravi Gupta, Sr. Adv. along with Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Sanjeev Ralli, Adv. for Respondent
10.	Appeal No. 51/2015 (M.A No. 575/2015)	Amit Jain Vs DPCC	Mr. Ravi Gupta, Sr. Adv. along with Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Sanjeev Ralli, Adv. for Respondent
11.	Appeal No. 52/2015 (M.A No. 576/2015)	Dinesh Goel Vs DPCC	Mr. Ravi Gupta, Sr. Adv. along with Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Sanjeev Ralli, Adv. for Respondent
12.	Appeal No. 53/2015 (M.A No. 577/2015)	Sunil Jain Vs DPCC	Mr. Ravi Gupta, Sr. Adv. along with Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Sanjeev Ralli, Adv. for Respondent
13.	Appeal No. 54/2015 (M.A No. 578/2015)	Rakesh Goyal (M/s Goyal Enterprises) Vs DPCC	Mr. Ravi Gupta, Sr. Adv. along with Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Sanjeev Ralli, Adv. for Respondent
14.	Appeal No. 55/2015 (M.A No. 579/2015)	Umesh Jain Vs DPCC	Mr. Ravi Gupta, Sr. Adv. along with Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Sanjeev Ralli, Adv. for Respondent
15.	Appeal No. 56/2015 (M.A No. 580/2015)	Rakesh Goyal (M/s G.S. Enterprises) Vs DPCC	Mr. Ravi Gupta, Sr. Adv. along with Mr. Pawanjit S. Bindra, Adv. for Appellant Mr. Sanjeev Ralli, Adv. for Respondent
16.	Original Application No. 11/2014	Shamsunder Shridhar Dalvi & Ors. Vs Govt. of India & Ors.	Mr. Pradeep Mishra, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Ms. Bansuri Swaraj, Adv. for R-2, 3, 5 & 7 Mr. Oswald Fernandes, Adv. for R - 4 Mr. Gaurav Nair & Mr. Debarshi Bhuyan, Advs. for R-6 Mr. Dhruv Mehta, Mr. Yashraj Singh Deora & Ms. Shreya Agrwala, Advs. for R-8
17.	Appeal No. 27/2014 (M.A No. 279/2014, M.A No. 421/2015 & M.A. No. 889/2015)	Vimal Bhai & Ors. Vs State of Uttarakhand & Ors.	Mr. Vimal Bhai, in person Mr. Dipesh Choudhary, Adv. for Applicant in Misc. Application No. 889/2015 Mr. Rahul Verma, Adv. for R - 1 Ms. Panchajanya Batra Singh, Adv. for R- 2 Mr. Neeraj Malhotra, Adv. for R - 3 Mr. Anirudh Tanwar, Adv.
18.	Original Application No. 482/2014 (M.A No. 790/2014)	Rajokari New Green Farms Associate Vs Govt. of NCT of Delhi & Ors.	Mr. Arvind Kumar Gupta, Adv. for Applicant Mr. V.K. Tandon, Adv. for R - 1 & 3 Ms. Zudeba Begum, Adv. for R - 2 & 4 Mr. S.A. Zaidi, Adv. for R - 5 & 6
19.	Original Application No. 118/2013	Vikrant Kumar Tongad Vs Environment Pollution Authority & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Ms. Alpana Poddar, Adv. for R - 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Ms. Savitri Pandey, Adv. for R - 3 Mr. Pradeep Mishra, Adv. for R - 4 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R - 5 & 6 Mr. Sanjiv K. Saxena, Ms. R. Mishra & Mr. Anil Soni, Advs. for R - 7

			Mr. A.R. Takkar, Adv. for R – 8 Ms. Ruchir Mishra, Adv. for R – 9 Mr. Avijit Bhushan, Adv. for UPSIDC
20.	Original Application No. 21/2014 (M.A No. 155/2015, M.A. No. 284/2015, M.A No. 394/2015, M.A No. 412/2015 to M.A No. 414/2015, M.A No. 420/2015, M.A No. 482/2015, M.A No. 502/2015, M.A. No. 618/2015, M.A. No. 631/2015, MA. No. 683/2015 M.A. No. 778/2015 & M.A. No. 812/2015)	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R – 2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv.for South&North MCD Ms. Savitri Pandey, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A.K. Prasad, Adv. Mr. B.V. Niren, Adv. Mr. D. Rajeshwar Rao, Adv. for Delhi Traffic Police Mr. Nishant Gautam, Adv. Ms. Pinky Anand, ASG, Mr. Rajesh Ranjan & Ms. Somya Rathore, Advs. Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. for State of Manipur Mr. Rudreshwar Singh, Adv. for BSPCB Mr. K. V. Jagdishvaran, Adv. for Andaman & Nicobar Islands Ms. K. Enatoli Sema, Adv.State of Nagaland Mr. Pulkit Prakash, Adv.for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for Delhi Cantonment Board Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Nupur Kanungo, Adv.for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of Uttarakhand Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan
21.	Original Application No. 95/2014	Sanjay Kulshrestha Vs Union of India & Ors.	Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Kabir S. Bose, Adv. for R-9
22.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	Ms. Bhakti Pasrija Sethi, Ms. Prerna Kumari & Ms. Mamta Ravi, Advs. for Applicant Mr. Vishwedra Verma, Adv. for MoEF Ms. Savitri Pandey alongwith Ms. Azma Parveen, Advs. for State of UP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.

CASES OF COURT NO. 2			
AFTER NOTICE			
23.	Original Application No. 313/2015 (M.A. No. 820/2015)	Jasvir Vs. U.P. PCB & Ors.	Mr. Ajit Sharma, Adv. for Applicant Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-1
FOR COMPLETION OF PLEADINGS			
24.	Original Application No. 263/2015 (M.A. No. 807/2015)	Sanjay Kumar Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Dipesh Choudhary, Adv. for Applicant Mr. Savitri Pandey & Ms. Azma Parveen, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for R-3
25.	Appeal No. 95/2015	Elite Homes Pvt. Ltd. (M2K County) Vs. MOEF & Ors.	Mr. Ankur Sharma, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 & 3
26.	Appeal No. 96/2015	Goldsouk Infrastructure Pvt. Ltd. Vs. MOEF & Ors.	Mr. A. R. Takkar, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 & 3
27.	Original Application No. 275/2015 (M.A. No. 691/2015)	Jagmohan Singh Vs. State of Haryana & Ors.	Mr. Pushpinder Singh, Adv. for Applicant Mr. Anil Grover, AAG, Mr. Rahul Khurana, Adv. for R-1 to 4
28.	Original Application No.171/2015 (M.A.No.510/2015)	Pandalaneni Srimannarayan & Anr. Vs. State of Andhra Pradesh & Ors.	Ms. Parul Gupta, Adv. For the Applicant Mr. A. K. ganguli, Sr. Adv. with Mr. Guntur Prabhakar, Adv. for R-1 & 2 Mr. Vishwendra Verma & Mr. Shivali, Adv.s for R-3 Mr. A. K. Prasad, Adv. for R-4 & 5
29.	Appeal No. 63/2015	Confederation of Delhi Industries & CEPT Societies (An Organization of CETP Societies) Vs D.P.C.C. & Ors.	Mr. S.K. Bhattacharya and Mr. N.B. Paonam, Adv. for Applicant Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, LO, DPCC for R-1 Mr. D. Rajeshwar Rao, & Mr. Charanjeet Singh, Adv. for R-2 Mr. Raj Kumar with Mr. S.L. Gundli, SLO, CPCB for R-3 Mr. Vishwendra Verma along with Mr. Nilaksh Pranav, Adv. for R-4
30.	Original Application No.66/2015 (M.A.No.192/2015 & M.A.No.193/2015)	Doaba Paryavaran Samiti V/S State of U.P. & Ors	Mr. Sapam B. Meitei and Mr. Naresh Kumar Gaur Advo. for the Applicant Ms. Savitri Pandey Advo. for R-1, 6, 9 to 22. Mr. A. K. Prasad, Adv. for R-2 & 4 Mr. Vishwandra, Adv. for R-3 Mr. Pradeep Misra, Mr. Daleep Dhayani Adv. for R-5 Mr. Rajkumar, Adv. for R-8

FOR HEARING			
31.	Original Application No.225/2015 (M.A.No.593/2015)	Resident Welfare Association, Sec. 23, NOIDA & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Amit Khemka, Adv. for the Applicant Mr. Ravindra Kumar, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 & R6 Mr. Pradeep Mishra, Adv. for R-3 Mr. Ankit Verma, Adv. for R-7 Mr. Vikas Malhotra, Adv. for MoEF
32.	Original Application No. 17/2015 (M.A.No.54/2015)	Mohamd Asif Vs. State of U.P. & Ors.	Mr. Sanosh Chaurihaa Adv. for the Applicant Ms. Savitri Pandey, Adv. For R-1, 3, 4 5. Mr. Pradeep Misra and Mr. Daleep Dhyani, Advs. For R-2.
33.	Original Application No.50/2015 (M.A.No.149/2015) & (M.A.No.244/2015)	Aparna Singh Vs. Union of India & Ors.	Mr. Pradeep Misra, Adv. & Mr. Daleep Kr. Dhayani, Adv. For the Applicant. Mr. Sajid Sultan, Adv. For the Applicant in M.A.No.244/2015. Mr. Vikas Malhotra, Adv. for R-1. Mr. Sanjay Dewan, Adv. for R-2 to 4. Mr. Rajiv Bansal for R-5 Mr. R. K. Pillai, Adv. for R-6
34.	Original Application No.191/2013	Tiger Protection Group Vs Union of India & Ors.	Mr. Mubashir Mushtaq & Mr. Gautam Narayan, Advs. for Applicant. Mr. Vikas Malhotra, Adv. for R-1. Ms. Savitri Pandey, Adv. for R-2 & 5 Mr. C.D. Singh Adv. for R-3 Mr. Aditya Sharma, Adv. for R-4 & 7

For order, cause list and other information please visit our website: www.greentribunal.gov.in

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
FARIDKOT HOUSE
COURT NO. 2
CAUSE LIST

Date: 28th August, 2015
Time : 2.00 PM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A. R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 182/2013	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Amer Mushtaq Salim, Adv. for Applicant Mr. Anil Grover, AAG for R-1 & 4 Mr. Yashraj Singh Deora, Adv. for r-5 Mr. B. V. Niren, Adv. for R-6 Ms. Panchajanya Batra Singh, Adv. for R-7 Mr. Rajkumar, Adv. for CPCB

For order, cause list and other information please visit our website: www.greentribunal.gov.in